

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

MA No.5011/2018
OA No.1196/2017

New Delhi this the 3rd day of December, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**

1. Ansul Kumar, aged 27 years,
S/o Sh. Satbir Singh,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o H.No.190/30, Patel Nagar,
Bahadurgarh (Haryana).
2. Pardeep Kumar, aged 25 years,
S/o Sh. Sumer Singh,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o VPO Bhalout, Distt. Rohtak
(Haryana).
3. Tanjum Anand, aged 27 years,
D/o Mr. R.K. Anand,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o 214-215, Pocket-4, Sector-2,
Rohini, Delhi-110085.
4. Neha Lalwani, aged 26 years,
D/o Mr. Sunil Lalwani,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o No.125, Mugalpura,
Faizabad, Uttar Pradesh.
5. Sameer Tyagi, aged 27 years,
S/o Sh. Guru Datta Tyagi,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o H.NO.551, Sector-27,

Gurgaon (Har.).

6. Anu Arora, aged 25 years,
D/o Sh. Satish Kumar Arora,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o H.No.98, Sector-14, HUDA,
Rohtak (Har.).
7. Syed Yasar Ahmed, aged 26 years,
S/o Sh. Syed Mashkoor Ahmed,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o 2763, Gali Chandi Wali,
Churiwalan, Pahari Bhora,
Delhi-6.
8. Ajay Kumar, aged 24 years,
S/o Sh. Gyarsi Lal,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o B-38/2, Keval Park,
Azadpur, New Delhi.
9. Manohar Kumar Chaturvedi,
Aged 28 years,
S/o Shri A.K. Chaubey,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o S 107-B, 3rd Floor, Sunder Block,
Shakarpur, East Delhi-92.
10. Sagar Sharma, aged 28 years,
S/o Sh. Brahma Kumar,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o 982/9, Govind Puri,
New Delhi-19.
11. Paritosh Yadav, aged 30 years,
S/o Sh. Ramesh Chand Yadav,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,

R/o 982/9, Govind Puri,
Kalkaji, New Delhi-19.

12. Mrityunjay Kumar Singh,
Aged 26 years,
S/o Sh. Abdhesh Pd. Singh,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o Room-9, F-2, 4th Floor,
Lodosarai, New Delhi-110030.
13. Vivek Kharb, aged 27 years,
S/o Sh. S.K. Kharb,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o RZ-43 Nanda Enclave,
Najafgarh, New Delhi-43.
14. Mayur Rawat, aged 27 years,
S/o Sh. Narendra Singh Rawat,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o 25/10, Spring Field Colony,
Faridabad-01.
15. Akash Kumar, aged 26 years,
S/o Shri M.K. Keshri,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o First Floor, A-97, Pandav
Nagar, Delhi.
16. Vaibhav Katyal, aged 27 years,
S/o Sh. Surender Katyal,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o H.No.5560, First Floor,
Block-D1, Ansal Sushant City,
Near Village Noorwala,
Panipat-132103.
17. Shashank Tyagi, aged 26 years,
S/o Sh. Satendra Tyagi,
Working as Assistant Section

Officer in Ministry of Home Affairs,
New Delhi,
R/o 11289, 3rd Floor, Gali No.2,
Doriwalan, Karol Bagh,
New Delhi-05.

18. Sakshi Karayat, aged 26 years,
D/o Sh. Nandan Singh,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o 1768, Maruti Kunj,
Gurgaon (Haryana).
19. Dinesh Kumar Prajapati,
Aged 32 years,
S/o Sh. Krishna Prajapati,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o C-19, Acharya Niketan,
Mayur Vihar, Phase-I,
New Delhi.
20. Jasmine Yadav, aged 26 years,
D/o Sh. Jai Prakash Yadav,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o 1220/5, Patel Nagar,
Gurgaon (Haryana).
21. Ankita Saini, aged 26 years,
D/o Sh. Moro Saini,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o D-21, D.C.R.U.S.T. Murthal,
Sonipat (Har.).
22. Devaki Nandan Yadav,
Aged 27 years,
S/o Sh. Ram Sukh Yadav,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o H.No.725, Sector-8,
R.K. Puram, New Delhi.

23. Vaibhav Jain, aged 29 years,
S/o Sh. Sanjeev Jain,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o H.No.222-A, Street No.12,
Laxman Vihar-1,
Gurgaon (Haryana).
24. Vishvender Yadav, aged 26 years,
S/o Sh. Mahavir Singh Yadav,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o Village Wazirabad,
Gurgaon (Haryana).
25. Anoop Gupta, aged 27 years,
S/o Sh. Ashok Gupta,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o C-1/102-A, Krishan Vihar,
New Delhi-86.
26. Rajan Kumar Shaw, aged 28 years,
S/o Sh. Binod Kumar Shaw,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o 08, Khanna Market, W. Patel
Nagar, New Delhi.
27. Sarita, aged 28 years,
D/o Sh. Azad Singh,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o C.No.1796, S.No.12-B,
Swatantra Nagar,
Narela, Delhi-40.
28. Sumit Kumar Dahiya,
Aged 28 years,
S/o Sh. Jagdish Kumar Dahiya,
Working as Assistant Section
Officer in Ministry of Home Affairs,
New Delhi,
R/o H.No.618/11, Adarsh Nagar,

Sonipat.

29. Sumita Nayek Saha,
 Aged 36 years,
 S/o Sh. Tarapada Nayek Saha,
 Working as Assistant Section
 Officer in Ministry of Home Affairs,
 New Delhi,
 R/o Princes Park, Flat No.A-805,
 Sector 86, Faridabad, Haryana. ...Applicants

(By advocate: Mr. Yogesh Sharma)

VERSUS

1. Union of India through the
 Secretary, Department of
 Personnel & Training,
 Govt. of India, 2nd Floor,
 Lok Nayak Bhawan, Khan
 Market, New Delhi-3.

2. The Secretary,
 Ministry of Finance,
 Department of Expenditure,
 Govt. of India, New Delhi.

3. The Secretary,
 Ministry of Home Affairs,
 Govt. of India,
 Shastri Bhawan, New Delhi. ...Respondents

(By advocate: Mr. R.K. Jain)

:ORDER (Oral):

HON'BLE SHRI V. AJAY KUMAR, MEMBER (J):

When this matter is taken up for hearing, learned counsel for the applicants submits that the challenge in the OA was to the orders dated 27.02.2017 and 07.03.2017 and the respondents

vide the Office Memorandums dated 19.04.2017 and 12.10.2017 have withdrawn the orders dated 27.02.2017 and 07.03.2017.

2. In the circumstances, the OA is dismissed as having become infructuous. However, the applicants are at liberty to avail their remedies, in accordance with law, against the latest orders issued by the respondents, if they are still aggrieved.
3. Pending MAs, if any, stand disposed of.
4. There shall be no order as to costs.

(PRADEEP KUMAR)
MEMBER (A)

(V. AJAY KUMAR)
MEMBER (J)

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